

SHRI PRAHLAD SINGH : Sir, I am saying about that, ZRY is a central scheme.

MR. CHAIRMAN : You tell, what do you want from the Government.

SHRI PRAHLAD SINGH : Sir, I want that the Union Government should inquire into it and action should be taken against such acts of Madhya Pradesh Government.

[English]

SHRI TIRUCHI SIVA (Pudukkottai) : Sir, the issue that I would like to raise relates neither to my constituency nor to the State to which I belong. It is considered to be a concern for the whole nation and I expect that the Members of this House would associate themselves with my feelings.

Sir, of late the standard of the films that are made and are screened in our country, irrespective of the languages, has deteriorated to the worst extent leading to an apprehension of irreparable damage and loss to the rich culture of this country. Though there is a Censor Board with rules and norms to regulate the quality of the films yet we do not know whether the Censor Board is lenient to the filmmakers or the filmmakers are able to convince the Censor Board. The films are now losing the foothold just for the reason of entertaining the people and are fast slipping down to disaster thereby spoiling and leading on entire generation to a doomed future.

MR. CHAIRMAN : Please conclude now.

SHRI TIRUCHI SIVA : Sir, I am making a submission which is of grave concern to all. Is the chopping off of the heads of the policemen are justified? Is the depiction of the father and son sharing a drink justified? The women, in these films, are portrayed as an exotic symbol. These things must be stopped. I expect the House to agree with my insistence that advertisements regarding liquor and intoxicating objects must be banned immediately and stringent rules must be framed to discourage such film making.

DR. ASIM BALA (Navadwip) : Sir, the *Anganwadi* workers in the country are on the verge of starvation today. They are working under the purview of the Ministry of Human Resources Development. Their remuneration which ranges from Rs. 300 to Rs. 500 are simply disgraceful. There are about eight lakhs *anganwadi* workers in the country. They work in villages and they are employed in relief works, for administering first aid in the Health centres

and also render nursing services and such other works in the villages.

Sir, nothing has been recommend for them in the Fifth Pay Commission. No provision has been made for them even in the Budget. So, I would like to request the Government to look into the matter so that the *anganwadi* workers would get some benefits. They are agitating about it. They had already gone on strike and they are also planning for a demonstration against the injustices.

[Translation]

SHRI PARASRAM MEGHWAL (Jalore) : Mr. Chairman, Sir, I would like to draw your attention towards a very important matter. Sir, the posts of Managing Director of Life Insurance Corporation of India and the Chairman and Managing Director of United Insurance Corporation are lying vacant for the last 8-10 months. As per my information, the Finance Ministry has recommended twice the names of some persons for these posts but C.B.I. inquiries are going on against them. I think, the Ministry of Finance can not recommend such names against whom CBI inquiries are going on. I do not know why the names of same persons are being recommended again and again by the Ministry. Sir, through you I would like to request that this matter should be inquired into and early action should be taken to appoint some suitable persons of clean image on these two important posts.

PROF. OM PAL SINGH 'NIDAR' (Jalesar) : Mr. Chairman, Sir there are so many problems relating to land in the country. The Uttar Pradesh particularly in Jalesar constituency the problem is very serious. There are two departments relating to land - Waste land Development Corporation and Land Conservation Department, but these departments have not done any work there during last 10-12 years where as they are regularly showing lakhs of rupees in their expenditure. I would like to say that the entire matter should be inquired into and the guilty officials should be punished. Land conservation work should be carried on properly and the entire system should be streamlined.

SHRI CHANDRABHUSHAN SINGH (Kannauj) : Mr. Chairman, Sir, though the canal system all over the country are not properly maintained but here I would like to draw your attention toward Uttar Pradesh only. The Uttar Pradesh a ganga Canal branch to Kanpur is passing through Farukhabad district. On the night of 7 and 8 March, this canal breached as a result of which it inundated 20 villages in our Umrada area. The entire crops and villages is that area were flooded with water. I would request the

government to direct the concerned officers for providing immediate relief to the people.

*[English]*

DR. B.N. REDDY (Miryalguda) : Mr. Chairman Sir, through you I would like to draw the attention of the hon. Members cutting across the party lines to a very important matter. Today there is acute shortage of power in the country. Specially, in Andhra Pradesh farmers are drying because their fields are drying up. They do not have water; they do not have power. What I would like to say, through you, to the House is that the need of the hour is water, power and shelter.

MR. CHAIRMAN : Do not make a speech. It is Zero Hour. Just mention it and finish.

*[Translation]*

SHRI B.N. REDDY : Sir, please listen, I am talking about problems of water, power and shelter. Sir, please listen for a minute. Yesterday also I could not get opportunity to raise the matter during zero hour. Please allow me to speak for one minute. Some Members are even allowed to speak for more than 15 minutes.

*[English]*

Today, people are not asking for doles, they are asking for jobs. They are asking for electricity. An amount of Rs. 17,800 crore is being given as subsidy which will go down the drain if enough power is not made available. It will not be utilised properly in the country. I request you to tell the Prime Minister and others concerned that at least 50 per cent of that money be diverted to generate power, to provide water and housing to people so that employment is generated.

SHRI SHIVANAND H. KOUJALGI : Mr. Chairman, Sir, without prior permission of the Central Government, the Government of Andhra Pradesh is constructing five irrigation tanks. On account of this the Government of Karnataka will be put to a heavy loss. Hence, I request that the Andhra Pradesh Government be instructed not to construct the five irrigation tanks, that is, the Telugu Ganga Project and others.

*[Translation]*

SHRI MANGAT RAM SHARMA (Jammu) : Mr. Chairman, Sir, as the hon. Members of this House know that in J & K the Army, BSF and CRPF have been

occupying farmers land since so many years. The rent amount paid to the farmers by the Army, BSF and CRPF has not been increased since 1993. Therefore, I would request the Central Government and the Defence Ministry to increase the amount of rent and immediate payment of arrears should be made to the farmers, so that the farmers, whose lands have been occupied by the Army or other forces and who have no other means of livelihood, may make both ends meet.

SHRI SHIVRAJ SINGH (Vidisha) : Mr. Chairman, Sir, through you I would like to draw the attention of the House as well as of the Government towards a very important matter. There is brain drain from our country. Doctors, Engineers, scientists and even Army Officers are getting demoralised and leaving government jobs and joining multinational companies and other big companies.

Mr. Chairman, Sir, we have been undertaking our space programme without any help from the developed countries, but during last few days many many scientists of ISRO have left the job. Every year an average of 85 scientists of ISRO are leaving the job and joining some other organisation. Last year alone 135 scientists left the organisation. The resignation of so many scientists from ISRO has adversely affected our space programme and it is almost on the verge of closure. If this situation continues the space programme would be stalled.

Therefore, through you I would like to draw the attention of the Government to this fact that if this brain drain is not stopped, the talented persons would go out of the country and only the mediocre will remain here. Therefore the Government should create such conditions in the country in which brain drain could be stopped and the talented persons may have the opportunity to work.

*[English]*

SHRI T. GOVINDAN (Kasargoda) : This is to draw the attention of the Ministry of Finance and the Ministry of Commerce towards the seriously declining prices of Areca nut. Some of the recent decisions of the Government of India have helped the deterioration of the prices of Areca nut.

I would request the Government of India to take some measures to stop the import of Areca nut; to withdraw the tariff concessions given in respect of import of Areca nut; and to take stringent measures to prevent smuggling of Areca nut from neighbouring States.